

1	2	3
	3. National Sericulture Project	40.00
	4. Indo-Swiss Training Centre, Chandigarh (ISTC) (2nd follow-up Phase).	0.02
	<i>1990-91</i>	
<i>EEC</i>		<i>ECU Million</i>
	1. Alkaline Land Reclamation	35.5
<i>U.K.</i>		<i>£ Million</i>
	1. New Railway Sector Grant	12.26
	2. HFC Rainfed Farming	2.39
<i>USAID</i>		<i>\$ Million</i>
	1. Plant Genetic Resources	2.00
	2. Technical Assistance Support	2.77
	3. Program for Acceleration of Commercial Energy Research (PACER)	3.00
	4. Centre for Technology Development (CID)	1.00
	5. Private voluntary Organisation for Health-II	3.00
	6. Child Survival Health Support	2.00

Films exported during 1988, 1989, and 1990

1618. SHRI KAMAL CHAUDHRY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of Indian films exported during the years 1988, 1989 and 1990 (till now) and the names of the countries to which these films have been exported; and

(b) the method/criteria adopted for selecting the films for export?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The names of Indian feature films exported through the National Film Development Corporation (NFDC), a public sector enterprise under this Ministry, during the years 1987-88, 1988-89 and 1989-90

and the countries to which these films have been exported are given in the Statement laid on the Table of the House. [Placed in the Library. See No. L.T. 1257/90]. The export documents are maintained financial year-wise by the Corporation.

(b) Selection of films for export is based on buyer's preferences, potential of films, star cast, thematic content, entertainment value, overseas demand, audience preference, business judgement etc., in respective areas.

Strike by Lawyers

1619. SHRI SHANTILAL PURUSHOTTAM DAS PATEL:
SHRI RAGHAVJI:
SHRI RAM BAHADUR SINGH:
SHRI KISANRAO BABURAO BANKHELE:

Will the Minister of LAW AND JUSTICE be pleased to state: